

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 21
CP No. 195/130/JPR/2020
Under Section 130 of
Companies Act, 2013

In the matter of:

Basant Kumar Goyal & Ors.

...Petitioners

Versus

Mentor Home Loans India Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 07.09.2021.

Sd/-

(Raghu Nayyar)
Technical Member

July 15, 2021
H.A

Sd/-

(Ajay Kumar Vatsavayi)
Judicial Member